5	1 Wri	tten .	Answ	ers	[R.	AJYA	SAB	HA]	to Ques	stions 5	
r	2								3	4	
12	Manifur	,							259	2176	
13	Meghalay	a	4		×				4	34	
14	Nagaland		ŝ		•	3	۲		20	168	
15	Orissa		2	2	*2				239	1357	
16	Punjab	æ	*			×		×	113	587	
17	Rajasthan	21			(g)	¥		- 4	735	2557	
18	Tamimadi	1	ŝ	2	÷	÷	8		321	10178	
19	Tura		10		9.	×.	÷	÷	40	127	
20	Uttar Prac	lesh	×	•	×				368	3029	
21	West Ben	gal	×	5 X	i (×	30	×	5250	44100	
22	Sikkim	ř		÷	2			(a)	491 I.K	** =	
23	Andaman	& N	icoba	r	8	ŝ.		8	1.5		
54	Arunachal	Fra	lesh	10	X	2	12	25	3	25	
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7	Delhi		9	8	÷				253	4295	
8	Goa, Dama	n &	Diu	٠	÷		8	,	25	498	
9	Lakshadwip	í.					•		(*:*)		
o	Mizoram.		÷	•				$\star \bar{S}$	39	196	
I	Pondicherry		·	*	÷	а .		4	13	77	
				To	TAL	:			13335	111979	

51 [RAJYA SABHA] Written Answers

SCOURCE : From, Informition for samole survey of small scale units (1982-83).

Annual sales turn over of Panama Industries

*190. SHRI SHANKARRAO NAR-AYANRAO DESHMUKH:

> DR. JOSEPH LEON D'SOUZA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Starred Question 17 given in the Rajya Sabha on the 29th April. 1985 and state:

(a) what is the total annual sales turn ov«r of Panama Industries during the last three years, year-wise;

(b) the names of their partners as well as the names of Directors of Wockhardt and what are the connec tions and arrangments between these two companies;

(c) whether it is a fact that the sales turnover of Panama Indusries cross ed the exempted limits of price con trol during 1980 itself and the com pany did not apply for price approval since then and have been overcharg ing the prices from the public;

Order, 1979; and

(d) if so, why action was not taken against the company at the very moment the company crossed the exempted limit of price control according to Druge Price Control

[13 MAY 1985]

(e) by when the fair price- of the formulations will be notified in order to provide relief to consumers?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) According to the information available the sales turnover of M(s Panama Industries and Labs, during the last three years is as follows:—

Year		S	ales turnover Rs./Lakhs	
1 982			338.41	
1983	•		665.93	
1984	•	•	669.98	

(b) Mi's. Wockhardt Pvt. Ltd. are the Agents of M(s. Panama Industries and Labs. Other details regarding names of Directors and Partners and the nature of connection between the two companies are not available.

(c) and (d) The exact date when Mls Panama Industries and Labs crossed the limit of Rs. 50 lakhs in sales turnover is not known. This fact, however, come to the notice of the Go vernment in May, 1984. A notice was issued to the company and in their reply the Compay contended that in respect of the products, manufacture of which was started during the exem ption period. No price approval was required by them after crossing the limit of Rs. 50 lakhs. This contention of the company was not found to be tenable in law and was accordingly rejected on 24th April, 1985.

(e) The Compay have been given notjee to submit applications for fixation of price by 15th May, 1985. Further action to fix the prices of formu-lationij on *sue moto* basis or on the basis of applications, if received, by the stipulated date would be taken after the above date.

Production of Pyrazinamide

*191. SHRI NAND KISHORE BHATT: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of the producers of Pyrazinamide in the country, their licensed capacity and production during the last three years, year-wise;

(b) what is the price fixed by his Ministry for the bulk drug and formulations based thereon;

(c) whether it is a fact that during the last two months, the manufacturers have increased the prices of these essential medicines;

(d) whether it is also a fact that the strip of 10 tablets of Pyrazinamide 750 gm. which was available at Rs. 171- per strip two months back is now available at Rs. 21 j-; and

(e) what are the reasons therefor and whether such increase has been allowed by his Ministry and if not, what action is being taken by his Ministry in this regard?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL); (a) Pyrazinamide is produced in the country by